GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. †2254 TO BE ANSWERED ON 31.07.2018

UPLIFTMENT OF SC AND OBC WOMEN

†2254. SHRIMATI NEELAM SONKER:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has initiated any action plan for the upliftment and development of women belonging to SC and OBC;
- (b) if so, the details thereof; and
- (c) the amount allocated by the Government for the upliftment and development of SC and OBC women during 2014 to 2017, State and year-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) to (e): A statement is annexed.

Statement referred to in reply to the Lok Sabha Unstarred Question No.2254 for answer on 31.07.2018

- (a) to (c): The Ministry of Social Justice and Empowerment, Government of India implements several schemes for upliftment and development of women belonging to Scheduled Castes(SC) and Other Backward Classes(OBC) which, inter-alia, include the following:
 - (i) Babu Jagjivan Ram Chhatrawas Yojana for Girls under which hostels are constructed for SC girls;
 - (ii) Construction of Hostels for OBC Boys and Girls under which hostels are constructed for OBC girls.
 - (iii) Schemes of National Scheduled Castes Finance & Development Corporation and the National Backward Classes Finance & Development Corporation which provide loans for eligible SC and OBC women beneficiaries respectively to set up entrepreneurial projects.
 - (iv) National Safai Karmcharis Finance & Development Corporation (NSKFDC) also provide loans for eligible Women Safai Karmchari (including rag pickers)/Manual Scavengers and their dependent daughters (most of them are SC and OBC) for small and petty trade/business and sundry income generation activities.
 - (v) NSKFDC has organized 7 months "Commercial Motor Driving Training Programme with Self Defense and Soft Skills" for 400 women beneficiaries from basties of Madangir, Lal Kuan, Sangam Vihar, Rohini, Dwarka and Mangolpuri of Delhi, on pilot basis. NSKFDC under its Skill Development Training Programmes has added a new avenue by introducing a course of "COMMERCIAL MOTOR DRIVING TRAINING WITH SELF DEFENCE SKILLS FOR WOMEN".
 - (vi) Scholarships are given to SC and OBC student beneficiaries which are availed by eligible SC and OBC girls/women beneficiaries also. However, no separate allocation is made for girls/women under the scheme.

The details of funds released year-wise state-wise in respect of Schemes at (i), (ii) and (iii) above are given in Annexure-I to IV.

Annexure-I as referred in reply to the Lok Sabha Unstarred Question No.2254 for answer on 31.07.2018

Details of funds releasedunder the 'BabuJagjivan Ram Chhatrawas Yojana (BJRC) – GirlsHostels'during 2014-15, 2015-16 and 2016-17

Financial Year	2014-15	2015-16	2016-17
States/UTs			
Assam	0.00	84.80	0.00
Bihar	81.00	0.00	0.00
Haryana	170.40	232.29	244.17
Himachal Pradesh	0.00	292.36	0.00
Jammu & Kashmir	0.00	0.00	0.00
Kerala	0.00	0.00	0.00
Madhya Pradesh	0.00	0.00	352.34
Maharashtra	416.45	163.40	90.00
Manipur	444.97	144.31	271.56
Orissa	0.00	80.00	653.73
Punjab	106.38	89.57	571.78
Rajasthan	181.46	1350.00	2.50
Sikkim	0.00	700	0.00
Tamil Nadu	0.00	0.00	0.00
Tripura	0.00	100.00	157.50
West Bengal	472.00	1332.27	666.42
TOTAL	1872.66	4569.00	3010.00

Annexure-II as referred in reply to the Lok Sabha Unstarred Question No.2254 for answer on 31.07.2018 Details of funds releasedfor OBC Girls Hostel under the Scheme of 'Construction of Hostels for OBC Boys and Girls'during 2014-15, 2015-16 and 2016-17

Sl. No.	State/UTs	2014-15	2015-16	2016-17
1	Andhra Pradesh	0.00	0.00	405.00
2	Jammu & Kashmir	0.00	0.00	299.02
3	Madhya Pradesh	67.50	675.00	369.92
4	Tamil Nadu	141.05	141.05	0.00
5	Uttar Pradesh	0	186.96	0.00
6	West Bengal	0	392.00	0.00
7	Manipur	0	157.50	157.50
8	Tripura	0	157.50	0.00
9	Sikkim	137.00	315.00	315.00
Centr	al Universities/ Institutes			The second secon
10	Aligarh Muslim University, Aligarh, UP	135.00	0.00	121.50
11	Tejpur University, Assam	150.75	0.00	0.00
12	Central University Jammu, J&K	67.50	0.00	0.00
13	IIT (Banaras Hindu University)	135.00	0.00	0.00
14	Nagaland University	107.64	0.00	0.00
15	Rajiv Gandhi University, Arunachal Pradesh	32.33	0.00	0.00
16	Central University of Karnataka	0.00	135.00	0.00
17	CIPET Bhubaneswar	0.00	67.50	0.00
18	NIT Manipur	0.00	135.00	0.00
19	CIPET Jaipur	0.00	5.00	2.50
20	Central University of Kerala	0.00	0.00	135.00
21	Pondicherry University	0.00	0.00	63.00
22	Banaras Hindu University	0.00	0.00	63.00
	Total	973.77	2367.51	1931.44

Annexure-III as referred in reply to the Lok Sabha Unstarred Question No.2254 for answer on 31.07.2018

Details of funds released to Scheduled Castes women beneficiaries by National Scheduled Castes Finance and Development Corporation (NSFDC) –during 2014-15, 2015-16 & 2016-17

Sl. No.	State/UT	2014-15	2015-16	2016-17
1	Andhra Pradesh	0	1435.42	2979.55
2	Bihar		TO COMMENTAL COMM	
3	Chhattisgarh	2674.10	767.79	1278.00
		284.82	24.46	604.90
4	Goa	0.47	0.26	0.00
5	Gujarat	1103.69	540.37	1258.19
6	Haryana	40.28	801.87	107.93
7	Himachal Pradesh	67.08	65.43	55.63
8	Jammu & Kashmir	13.83	104.45	0.00
9	Jharkhand	0.00	170.80	4.46
10	Karnataka	2965.37	1801.48	2357.55
11	Kerala	915.45	2759.49	1000.25
12	Madhya Pradesh	0.00	2.25	22.41
13	Maharashtra	2976.86	461.95	29.40
14	Odisha	0.00	4.56	8.07
15	Punjab	1.76	1.14	1041.34
16	Rajasthan	616.41	570.00	789.73
17	Tamil Nadu	7.77	3.63	4241.14
18	Telangana	0.00	1081.43	1730.60
19	Uttar Pradesh	883.35	5005.02	78.42
20	Uttarakhand	24.94	257.09	1.40
21	West Bengal	2051.53	2681.14	3820.66
	North Eastern States			
21	Assam	198.00	22.77	75.94
22	Manipur	19.80	100.00	100.00
23	Sikkim	45.49	50.91	35.16
24	Tripura	499.63	412.07	1572.89
	Union Territories			
25	Chandigarh	9.52	18.00	23.65
26	Delhi	0.00	72.00	34.61
27	Puducherry	0.00	0.00	45.00
	Total	15400.15	19215.78	23296.88

Annexure-IV as referred in reply to the Lok Sabha Unstarred Question No.2254 for answer on 31.07.2018

Details of funds released to Other Backward Classes women beneficiaries by National Backward Classes Finance and Development Corporation (NBCFDC)— under all Schemes during 2014-15, 2015-16 and 2016-17

SI No	State	2014-15	2015-16	2016-17
1	Assam	900.00	500.00	400.00
2	Chandigarh	0.00	1.00	0.00
3	Chhattisgarh	0.00	25.00	0.00
4	Gujarat	80.00	210.00	117.00
6	Haryana	75.00	573.00	175.00
7	Himachal Pradesh	39.00	305.00	28.08
8	Jammu & Kashmir	130.00	115.00	110.00
9	Jharkhand	0.00	40.00	2.50
10	Karnataka	1353.68	1724.50	1904.70
11	Kerala	4135.00	2227.00	2987.00
12	Madhya Pradesh	0.00	0.00	78.18
13	Maharashtra	100.00	370.00	0.00
14	Manipur	600.00	500.00	400.00
15	Puducherry	0.00	280.00	150.00
16	Punjab	60.00	150.00	545.00
17	Sikkim	0.00	55.00	0.00
18	Tamil Nadu	4361.00	5962.00	9081.00
19	Tripura	230.00	450.00	211.00
20	Uttar Pradesh	300.00	500.00	715.00
21	West Bengal	128.40	68.00	91.00
	Total:	12492.08	14055.50	16995.46